

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) Rs. 492 crores approximately.

(b) and (c). The question of increasing the waterway of the bridges and raising the track, wherever considered necessary, is under examination, for which a survey is in progress. On the basis of the data collected so far, 5 schemes estimated to cost Rs. 2 crores have been finalised.

Industrial Projects in Maharashtra

1132. SHRI SHANKARRAO MANE : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether Planning Commission has granted permission to certain industrial projects working in the State of Maharashtra ; and

(b) if so, the number of such industrial projects and the amount of money which has been approved by Planning Commission ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) and (b). The industrial projects proposed to be set up by the Central Government in the various States including Maharashtra during the Fourth Five Year Plan, their nature, locations and the investments proposed to be made on them, are given at pages 326-330 of the Fourth Five Year Plan (1969-74) Report.

Agreement with UNICEF regarding Development of Health, Nutrition, Education and Social Welfare

1133. SHRI SHANKARRAO MANE : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) the number of agreements India has made with UNICEF within the last two years ;

(b) whether Government propose to enter into a new agreement with regard to development of health, nutrition, education and social welfare ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI JAGANATH RAO) : (a) to (c). The Government of India have so far signed only one Agreement—Called Basic Agreement—with the United Nations Children's Fund in 1949 which regulates the relationship between India and UNICEF and this Agreement is still in force.

For implementation of programmes/projects in the field of health, education, nutrition, social welfare, vocational training etc. with UNICEF assistance, Government sign, when necessary, Plans of Operations which reflect the commitments of Government and UNICEF. Information in respect of such Plans of Operation signed during the last two years (1968 and 1969) and new Plans of Operation, if any, proposed to be signed in respect of the various fields of assistance will be laid on the Table of the Sabha.

Removal of Regional Disparities in Industrial Development

1134. SHRI HEM BARUA : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) the steps taken in particular to remove imbalance in the industrial development so far as backward regions are concerned ; and

(b) whether Government are aware of the discontent prevailing in the country due to this imbalance in industrial development ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) and (b). Government are aware of the needs and aspirations of the people in the various parts of this country. One of the objectives of industrial policy is to reduce, to the extent possible, regional imbalances in industrial development. In order to remove regional imbalances, proposals for the setting up of industrial units in industrially-backward regions would be given preferential consideration in licens-